

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

(31)

T.C.P No. 42/(MAH)/2016

CORAM:

Present:

SHRI M.K. SHRAWAT  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2017

NAME OF THE PARTIES: Aneesha Dutta & Anr.  
V/s.  
Northbridge Capital Ltd. & Ashu Dutt

SECTION OF THE COMPANIES ACT: 397/398, 59 of the Companies Act  
1956 and 241/242 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
1.	Mr. Santosh Paul alw Ms. Chaitrika Patki vs Vidhii Partners	Counsel Adv. for Petitioners	

ORDER

TCP 42/397-398/NCLT/MB/MAH/2016

By order of the Bench and as per the convenience of the parties, list this matter on  
2.1.2018.

Sd/-

V. NALLASENAPATHY  
Member(Technical)

Sd/-

M. K. SHRAWAT  
Member (Judicial)